- Note:— 1. All motions and mentioning of D. B. Civil & Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Division Benches.
 - 2. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the senior most Hon'ble Judge presiding over such Benches.
 - 3.All matters would be listed as per roster. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.
 - 4.Election Petitions under the Representation of People Act would be tried, heard and decided by the Hon'ble Judges, who has been entrusted with such petitions.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 26th July, 2019 DIVISION BENCHES

- 1. Hon'ble The Chief Justice & Hon'ble Justice Smt. Anjana Mishra
- I. CWJC –Group-6- Relating to PIL (Up to 2017)
 II. CWJC- Group-7 Relating to Validity of Acts, Rules & Regulations etc. (up to 2016)
 III. CWJC- Group-10 Relating to Judicial Service
 IV.CWJC- Group-- 11— CAT Matters Orders, Admission & Hearing.
- V. CWJC Group-23--Company Appeal (D.B.)
 VI. Group-30--LPA (From 2018) Orders, Admission & Hearing.
- VII. Cr. WJC- Group-53- Including Habeas corpus (D.B.) Orders, Admission & Hearing.
- VIII. Civil Review (D.B.) —Orders, Admission & Hearing IX. MJC- (D.B.) Contempt- Orders, Admission & Hearing. X. Original Criminal Misc.(D.B.)
- XI. Referred matters civil and criminal –Orders,
- Admission & Hearing
 XII. Specially Assigned Matters
- 2. Hon'ble Mr. Justice Jyoti Saran & Hon'ble Mr. Justice Partha Sarthy
- I. CWJC -Group-6- Relating to PIL (From 2018)
- II. CWJC- Group-7 Relating to Validity of Acts, Rules
- & Regulations etc. (From 2017)
- III. CWJC-Group-8- Relating to All Direct and Indirect Taxation etc.
- IV. CWJC-Group-9- State Taxation Matters, M.V. (Taxation)
- /M. A. (Taxation)— Orders , Admission & Hearing V. Group-30-LPA (2015-2017)-Orders, Admission & Hearing
- VI. Group 32(ii)--(State Taxation Matters)--Orders, Admission & Hearing
- VII. Group- 34- Commercial Appellate Division Matter
- Orders, Admission & Hearing
- VIII. CWJC-Group-36--Supreme Court Appeal
- IX. Civil writ Petition arising from orders of
- Commercial Courts and Commercial Divisions.
- X. MJC- (D.B.)— Orders, Admission & Hearing
- XI. Second Appeal (D.B.)--Orders, Admission & Hearing XII. Any other civil D.B. matters not assigned to any other D.B.
- XIII. Specially Assigned Matters

3. Hon'ble Mr. Justice Rakesh Kumar & Hon'ble Mr. Justice Anjani Kumar Sharan I. Group-30--LPA (Related to Anganwadi) Orders, Admission & Hearing.

II. Criminal Appeals (D.B.)--Group- 41

(Custody matters)-Orders, Orders On Petitions &

III. Death Reference--Group- 55—Hearing

IV. Group- 53--Cr. WJC (D.B.)-- B.C.C. Act- Orders,

Admission & Hearing.

V. Specially Assigned Matters

4. Hon'ble Mr. Justice Dinesh Kumar Singh & Hon'ble Mr. Justice Arvind Srivastava

I. Group-30--LPA (Up to 2014)- Orders, Admission & Hearing.

II. Group 32 (i) -- (Family Court Matters)

III. Group 32(iii) M.A. (D.B.) (other than family court &Tax

IV. Group-56 – Govt. Appeal (D.B.)

V. Any other criminal (D.B.) matters not assigned

to any other D.B.

--Orders, Admission & Hearing. VI. Specially Assigned Matters

5. Hon'ble Mr. Justice Hemant Kumar Srivastava & I. Cr. Appeal (D.B.)--Group- 41-- Orders, Hon'ble Mr. Justice Prabhat Kumar Singh

Orders on Petitions & Admission

II. Cr. Appeal (D.B.)--Group- 41 --- Hearing (Other than

Custody matters)

III. Cr. Appeal (D.B.)-Group- 41- Hearing (above 10

years old)

IV. Specially Assigned Matters

CIVIL & CRIMINAL SINGLE BENCHES

1. Hon'ble The Chief Justice (Friday) -AT 2.15 P.M

I. Request case – (Group – 35) **II. Specially Assigned Matters**

2. Hon'ble Mr. Justice Shivaji Pandey

I. CWJC- Group-13 Service Matters (2016, 2017 & 2018)

Orders, Admission & Hearing

II. CWJC- Group- 20 (Industrial Law)- Orders, Admission

&Hearing

III. Specially Assigned Matters

3. Hon'ble Mr. Justice Ashwani Kumar Singh

I. Group -2 -C. Misc. -Orders, Admission & Hearing

II. Group- 54 -Cr. WJC (S.J.)- Orders, Admission &

Hearing

III. Specially Assigned Matters

4. Hon'ble Mr. Justice Vikash Jain

I. Group -1 -Certificate Appeal

II. Group -3 -Civil Ref.

III. Group -19 -Election Matters

IV. Group — 24 to 27 -Company Matters

— Orders, Admission & Hearing V. Group -31 -Matrimonial Ref. VI. Group -38 -Test Case

VII. Group -39 -Test Suit

VIII. Group -61- Original Cr. Misc. (Company Matters

Related) — Orders, Admission & Hearing

IX. Specially Assigned Matters

5. Hon'ble Mr. Justice Ahsanuddin Amanullah I. Group-33 -MJC-- Orders, Admission & Hearing II. Group - 52 -Cr. Revision- (2018) -- Orders, Admission & Hearing **III. Specially Assigned Matters** 6. Hon'ble Mr. Justice Aditya Kumar Trivedi I. Group - 42 -Cr. Appeal- Cr. Appeal- Women & Children related matters II. Group – 43 – Cr. Appeal (S.J.)- Except Bail matters arising from SC/ST (P) Act. III. Group – 44 -Cr. Appeal U/S 341 Cr. PC. --Orders, Admission & Hearing. **IV. Specially Assigned Matters** I. Group - 46 -Criminal Misc.-- A/Bail 7. Hon'ble Mr. Justice Rajendra Kumar Mishra II. Group – 52 – Cr. Rev. (up to 2015) III. Group - 59 SLA --Orders, Admission & Hearing IV. Specially Assigned Matters 8. Hon'ble Mr. Justice Chakradhari Sharan Singh I. Group- 17--Land Related -Order, Admission & Hearing II. Group-37 -Second Appeal (up to 1990) **II. Specially Assigned Matters** 9.Hon'ble Mr. Justice Prabhat Kumar Jha I. Group-36 -Supreme Court Appeal II. Group-37 -Second Appeal (From 1991) III. Group-40 -Title Suit--Orders, Admission & Hearing. **IV. Specially Assigned Matters** 10. Hon'ble Justice Smt. Anjana Mishra I. Specially Assigned Matters + Tied up matters Friday (At 2.15 P.M.) 11. Hon'ble Mr. Justice Ashutosh Kumar I. CWJC- Group-13 Service Matters -other than Education Service- (Only Fresh cases w.e.f. 24-06-2019) II. Group - 45 - Quashing (From 2017) -- Orders, Admission & Hearing **II. Specially Assigned Matters** 12. Hon'ble Mr. Justice Sudhir Singh I. Group - 46 -Criminal Misc.-- R/Bail II. Group - 52 -Cr. Revision- (2019) -- Orders, Admission & Hearing **III. Specially Assigned Matters** 13. Hon'ble Mr. Justice Birendra Kumar I. Group - 45 - Quashing (up to 2016) -- Orders, Admission & Hearing **II. Specially Assigned Matters** I. Group - 46 -Criminal Misc.-- A/Bail 14. Hon'ble Mr. Justice Vinod Kumar Sinha II. Group- 49 -Transfer III. Group- 50 - others IV. Group- 51 - Criminal Reference V. Group - 52- Cr. Rev- (2016 to 2017) --Orders, Admission & Hearing. VI. Specially Assigned Matters 15. Hon'ble Mr. Justice Sanjay Priya I. Group-21 -Environment related -- Orders, Admission & Hearing II. Group - 29 -F.A. -Orders & Hearing. III. Group – 46 -Criminal Misc.-- R/Bail

IV. Specially Assigned Matters

16. Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay I. Group - 12 -Education Matters-

II. Group – 14 -Education Service--Orders, Admission &

Hearing.

III. Specially Assigned Matters

17. Hon'ble Mr. Justice Rajeev Ranjan Prasad I. Group-16 -Trade & Commerce

II. Group-18 -Matters arising out of municipal Act, panchayat Act, Co-operative Societies Act including

Election matters (except education service)

-- Orders, Admission & Hearing III. Specially Assigned Matters

18. Hon'ble Mr. Justice S. Kumar I. Group- 5 -Civil Revision--Orders, Admission & Hearing.

II. Group- 32 –Misc. Appeal III. Specially Assigned Matters

19. Hon'ble Mr. Justice Madhuresh Prasad I. Group-13 Service Matters -other than

Education Service- (up to 2015 and 2019)

II. Specially Assigned Matters

20. Hon'ble Mr. Justice Mohit Kumar Shah I. Group- 15 - Retirement benefits-Orders, Admission &

Hearing

II. Group- 22 -Miscellaneous-Orders, Admission &

Hearing

III. Specially Assigned Matters

21. Hon'ble Mr. Justice Prakash Chandra Jaiswal I. Group-43 -Cr. Appeal (S.J.)- relating to A/Bail + R/Bail

arising from SC/ST (P) Act. II. Specially Assigned Matters

22. Hon'ble Mr. Justice Anil Kumar Sinha I. Group – 46 -Criminal Misc.-- A/Bail

II. Group – 57 Govt. Appeal (S.J.)
- Orders, Admission & Hearing
III. Specially Assigned Matters

Civil Review Petitions, MJC (Restoration) and Cancellation of Bail in Single Judge Matters to be listed as per Tied up of the Bench Concerned / Roster of the subject matter.